

RITEM NO.8

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 5594/2012

AJIT SINGH AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ORS
(with office report)

Respondent(s)

WITH

SLP(C) No. 10262/2016

Date : 09/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. Venayagam Balan, Adv.

Mr Siddharth Sengar, Adv.

Mr. Shantanu Sagar, Adv.

For Respondent(s)

Ms Alka Sinha, Adv.

Mr. Anuvrat Sharma, Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Civil Appeal No(s). 5594/2012

Respondents are duly represented.

Parties have not filed statement of case despite expiry
of the statutory period.

Registry to process the matter for being listed before
the Hon'ble Court as per rules, however, alongwith connected
matter.

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Sole respondent is granted four weeks time for filing
counter affidavit.

List again on 4.1.2017.

(PAWAN DEV KOTWAL)
Registrar